

Chief Minister had replied that they had been advised that the jurisdiction of the Minorities Commission could be extended only in accordance with Article 370 of the Constitution. The Chief Minister had, however, suggested that any representation or grievance before the Central Government about the welfare of the Minorities in the State of Jammu and Kashmir could be referred to the State Government for their consideration.

As regards the Scheduled Castes and Scheduled Tribes Commission, the State Government are extending necessary facilities to the Commission and are furnishing information/reports as and when required by the Commission.

Assassination of Former Chief Minister of Manipur

7199. SHRI B. D. SINGH :
SHRI RASHEED MASOOD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the former Chief Minister of Manipur was assassinated by the extremists recently;

(b) if so, whether any arrest has been made in this connection; and

(c) if not, the action taken by Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir. Shri Y. Shaiza, former Chief Minister of Manipur was assassinated on 30th January, 1984.

(b) and (c) Nine persons were arrested/detained.

Victimisation/Injustice to Scientists in CSIR

7200. SHRIMATI SUMATI ORAON :
Will the PRIME MINISTER be pleased to state :

(a) the number of instances of victimisation/injustice in service matters of CSIR scientists that have come to the notice of CSIR/Ministry ever since the submission of report of "Sarkar Commission of Enquiry into CSIR affairs" appointed in 1968 by the Central Government;

(b) the steps taken and/or proposed to be taken by the CSIR/Ministry to take due care of such instances and with what results so far; and

(c) Ministry's reactions, if any, to the continued rising trend of victimisation of CSIR scientists and proposals, if any, to arrest forthwith the growth thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY ATOMIC ENERGY, SPACE ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) A representation dated 21-9-1983 followed by a more specific representation dated 31st January, 1984, has been received from one Scientist of National Metallurgical Laboratory (NML), Jamshedpur,—a laboratory of CSIR—alleging his victimisation on account of his having submitted a memorandum to the Sarkar Committee of Inquiry on CSIR appointed in 1968 by the President, CSIR. The representation relates to the facts dating back to 1972 and is being expeditiously considered by the Director-General.

(b) All such complaints from Scientists are looked into carefully by CSIR and remedial measures taken as necessary.

(c) Does not arise in view of (a) and (b) above.

Lock out in Burn Standard Co.

7201. SHRI KRISHNA CHANDRA HALDER : Will the Minister of INDUSTRY be pleased to state :

(a) whether the management of Burn Standard Co. Ltd., Raniganj has declared